I 37 87 MP 45

(2) Details of PAN and status of filing of Income tax return :

	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
	Self	BSD PH 4686 CA		
2.	Spouse-			
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	
(b)	Name of the Court(s). Case No. and	
	Date(s) of order(s).	

(5) That I give herein below the details of cie assets (movable and is imovable etc.) of mysels my spouse and all dependents:

A. Details of movable assets:

(Note:

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme.
 Name of Bank/Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at listed companies and as per books in case of non-listed companies should be given.
- 4. Dependent', here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)	Cash in hand		Hermala Day	Julyant Raj	×	y
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	S. B. T Vidnous Califor of venich of the policy of the pol	Bounsi Bounsi An nooftcoloov 15649 15001 F. B. R 1 19,0014 Usu Bonk	MC Bank Bounsi Ale ne072001000 13804 1 500016	ĺ	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	×	y	1 1 0 moley 1 5,00,001 L		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	×	У	y		
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	#733 600 - More in four E & I viller Sall - Bromb	×	×		
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc., Year of Purchase and amount)	Mahander 6002 POD 17 R 51 - 4363	*	×		
(vai)	Jewelry, bullion and valuable thing (give details of weight and value)	Book cogmi	9.01227 m	Croid 10 9 - Value 20,000		

fire Any other assets such a value of		
Claims/interest	1 1	1
(ix, Gross Total value		

3. Details of Immovable assets:

(Nete: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No		Self	Spouse Marry & Dec	Dependent-1	Dependent-2	Dependent-
(i)	Agricultural Land Africa Kindre (1972 to 118 var.) Location(s) 53534 (1972 to 118 var.) Survey number(s) 2974 (2972 to 118 var.) Area (Total measurement in 1981 var.)	6 43,700 p 100 700 35 6 8, 400, 327, 670, 632,40 7 607,251, 640, 632,40 print 223, 223,40,00,20	Ares I un has	Moute Replantin	Le Jan	
	acres)	8.88 Acres	1-49 Acres	4.31- Acos		
	Whether inherited property (Yes or NO)	Yes end solf	No	No		
	Date of purchase in case of self acquired property	1996,1998,1993 2004	1977	2006,2009,2009	100	
	Cost of Land (in case of purchase)at the time of purchase	t 94 5601:	£ 10,000 h	₹ 4,19,7344		
	Any Investment on the land by way of development, construction etc.	No	No	Ho		
	Approximate Current market value	t 17.60.000h	£ 1,250001-	7544734	ME ALL	NAME OF BRIDE
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Horizon Boton A BEC Philms UST. 28° FISHAY BOWNS HATTON 532 Ans 36	MONZ DEEN. G-2011 Alet No 223-231	Monte Botens		
	Area (Total measurement in sq. ft.)	1920154#	240051#	160052-11		
	Whether inherited property (Yes or NO)	No	N:	He.		
	Date of purchase in case of self acquired property	1970,1989,1962-	1998	29/11/2009		
	Cost of Land (in case of purchase) at the time of purchase	£ 2,60,000tz	₹ 20,001 ←	£ 1,35000%	i gami'i	
	Any Investment on the land by way of development, construction etc.	Y	No	No	Transaction of	Burker
	Approximate Current market value	7 2,60,000 1	1 1,80,000h	# 1,35,000L		
ii)	Commercial Buildings (including apartments) -Location(s) Survey number(s)	~	Mouse Below 11.01. Mist me 631.633.634	Y		
	Built up Area (Total measurement in sq. ft.)	v	40051#	V		

	V is ther inherited property (" es or NO)	× .	Ho	l y		T
	Day of purchase in case of seri- activitied property	4	51711989	-		-
	Cost of property (in case of prechase) at the time of prechase	Y	137,000/-	У		
	Any Investment on the property by way of development, construction etc.	Y	Cornes Nove de Date	H X		
	Approximate Current market value	У	\$ 2,95,000+	У		+
(iv)	apartments,) -Location(s) - Survey number(s)	Monze Delia Mot nous!	×	×		
	Area (Total measurement in sq. ft.)	250051#	y	У		
	Built up Area (Total measurement in sq. ft.)	250052#	· v	y		-
	Whether inherited property (Yes or NO)	140	· ·	×		-
	Date of purchase in case of self acquired property	1970 = \$14/11/4	y	×		
	Cost of property (in case of purchase) at the time of purchase	\$ 10,00et-	У	У.		
	Any investment on the land by way of development, construction etc.	love tructil Bisi dorn it has sensis Hoggrooms	у.	×		
	Approximate Current market value	t 5,98,000L	×	У		
v)	Others (such as interest in property)	Younge Later Jankonen Rasin	У	×		
vi)	Total of Current Market Value of (i) to (v) above	7 28,18,000/-	£ 6,00,000 h	7 679.734		

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	t 7.33.000+ E-nance deput S-B1 vidhe- Sala Grand pates	+ V	У	V-	y y
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	*	×	×	٧	×

	A.1y other liability	~	4	- y	7	
	Grand total of liabilities				1	
(ii)	Over ament Dues: Dues to departments dealing with government accommodation	7	y	7	y -	
	Dues to departments dealing with supply of water	A	7	*	>	
	Dues to departments dealing with supply of electricity	Y	*	×	×	
	Dues to departments dealing with supply of telephones/mobiles	y	×	70	×	
	Dues to departments dealing with government transport (including aircrafts and belicopters)	4	P	7	7	/
	Income Tax Dues					
	Wealth Tax Dues			Marilla Ferral -	THE PERSON NAMED IN	
	Service Tax Dues		-			
	Municipal Property Tax Dues	The second second	1 10 1			
	Sales Tax Dues					10
	Any other dues			1		
	Grand total of all Govt. dues		-			

(7) Details of profession or occupation: a. Self.....

b. Spouse

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. Janetaden Hamille
2.	Full postal address	Will-Daliga Po Bounsi DI- Bompe
3.	Number and Name of the constituency and state	159 Aumobin
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	10.4
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

3	P	A S.J of			en for which become Tax Retu		the market me
	(a) Candidate		1.00	come rax Rein	in filed	
	(t	Spouse:					
	1 (0) Dependents					
6.		Details	of Assets :	and Liabiliti	es in rupees		
	1	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent il
۸.		Moveable Asset (Total value)					Dependent II
B.		Immovable Asset					
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)					
	(ii)	Approximate Current Market Price of Asse; (Total Value)					
1		Liabilities			8 7 7 7 7 7 7 7 7 7 7 7 7 7 7 7 7 7 7 7		-
		(i) Government dues (Total)					
-		(ii) Loans from Bank, Financial Institutions and others (Tota!)					
8.	Hi	ghest educational qualific	ation:				

VERIFICATION

I, the deponent, above best of my knowledg declare that:	named, do hereby verify and de e and belief, no part of it is false	declare that the contents of this affidavit are true and concept to the e and nothing material has been concealed there from 1 further
(ii) there is no case of (b) L my spouse, or nabove.	conviction or pending case again ny dependents do not have any a	inst me other than those mentioned in items 3 and 4 above; asset or liability, other than those mentioned in items 4 and 5
Verified at	thic the	021

DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 FM on the last date of filing nominations.

2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not a pplicable", as the case may be, should be mentioned

4 The affidavit should be either typed or written legibly and neather